

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 83 of 2020

&

I.A No. 1372 of 2020

IN THE MATTER OF:

Mr. P. Varadarajan & Ors.

...Appellants

Versus

Dr. A. Jawahar Palaniappan & Anr.

...Respondents

Present: -

For Appellant: Mr. S.N. Mukherjee and Mr. Dhruba Mukherjee, Sr. Advocates with Ms. Pooja Saigal, Mr. Kumar Anurag Singh, Mr. Anando Mukherjee and Mr. Gowtham Kumar, Advocates.

**For Respondent: Mr. Sudipto Sarkar, Sr. Advocate for Respondent No. 1
Mr. Arun Kathpalia, Sr. Advocate with Mr. Utkarsh Joshi
and Mr. T.K. Bhaskar, Advocates for Respondent No. 2
Mr. Aditya Verma, Advocate.**

ORDER
(Virtual Mode)

24.09.2020 Heard Learned Counsel for the Respondents in I.A. No. 1372 of 2020. Learned Counsel for the Respondents seeks permission to file Additional Written Submissions. Permission is granted to file Additional Written Submissions, not more than three pages along with citation(s), before the next date of hearing. Copy may be served in advance to the other counsels.

List this matter for further hearing on **1st October, 2020 at 2:00 PM.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)